

Annexure-2

Name of the corporate debtor: BHUBANESHWARI SEAFOOD PRIVATE LIMITED;
Date of commencement of CIRP 22.06.2026;
List of creditors as on: 15.07.2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC.					
1	Employees Provident Fund Organisation, Office of the Additional Central Provident Fund Commissioner		08-Jul-26	27,47,637.00	-	Porvident Fund	No	-	-	-	27,47,637.00	-	
2	GST & Central Excise, Balasore Division, Office of the Assistant Commissioner		15-Jul-26	14,63,104.00	-	GST Duty, Interest and Penalties	No	-	-	-	14,63,104.00	-	
				42,10,741.00	-			-	-	-	42,10,741.00	-	